



**Central Administrative Tribunal  
Principal Bench**

**OA No. 418/2020  
MA No. 1162/2020**

New Delhi, this the 24<sup>th</sup> day of August, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ms. Priya Pandey  
D/o Awadesh Pandey  
Resident of Room No. 6010  
Rajeev Gandhi Girls Hostel  
University of Delhi, Kendriya Vihar, Delhi. ...Applicant

(By Advocate : Sh. Yogesh Sharma)

**Versus**

1. Govt. Of NCT of Delhi  
Through the Chief Secretary  
New Sectt. I.P. Estate, New Delhi.
2. The Director  
Directorate of Education  
Govt. Of NCT of Delhi  
Old Secretariat, Delhi.
3. The Secretary  
Delhi Subordinate Service Selection Board (DSSSB)  
Govt. Of NCT of Delhi  
F-18, Institutional Area, Karkardooma, Delhi. ...Respondents

(By Advocate : Ms. Esha Mazumdar for R.Nos. 1 and 2 and Sh. Anuj Kumar Sharma for R. No. 3)



## ORDER (ORAL)

**Justice L. Narasimha Reddy, Chairman :-**

This OA is filed by the applicant, feeling aggrieved by the inaction on the part of the respondents in finalising the process of his appointment. It is stated that the applicant secured a meritorious rank which enables her to be appointed to the post of PGT (Hindi) (Female).

2. We heard Shri Yogesh Sharma, learned counsel for the applicant and Ms. Esha Mazumdar, learned counsel for R.Nos. 1 and 2 and Sh. Anuj Kumar Sharma, learned counsel for R. No. 3.

3. The delay in processing the case of the applicant occurred on account of forwarding the dossier to the user department. We expressed our displeasure about the entire episode in our order dated 29.07.2020. Today, it is represented that the applicant has been issued offer of appointment.



4. In view of this, the OA is closed. It is axiomatic that the appointment of the applicant and fixation of her seniority shall be strictly in accordance with law and the ranking assigned to her by the Selecting Agency. The user department shall not further delay the issuance of order of appointment or joining of duty. There shall be no order as to costs.

**(Pradeep Kumar)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

Pj/jyoti/ns